

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 235 & 292 of 2013

Dated : 13th January, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 235 of 2013

Gujarat Urja Vikas Nigam Ltd. Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Ms. Shikha Ohri
Mr. Matrugupta Mishra
Ms. Meghana Aggarwal for R-1
Mr. Surjendu Sankar Das
Mr. Ramanuj Kumar
Mr. Siddharth Agrawal for R.2

Appeal No. 292 of 2013

Millenium Synergy (Gujarat) Pvt. Ltd. Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Surjendu Sankar Das
Mr. Ramanuj Kumar
Mr. Siddharth Agrawal

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

ORDER

We have heard learned counsel for the parties.

Judgment is Reserved.

**(Rakesh Nath)
Technical Member
Ts/jp**

**(Justice Ranjana P. Desai)
Chairperson**